

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 18/252//HDB/2018
NAME OF THE COMPANY	Merrito Oils (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Merrito Oils (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

<small>Ries</small>	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	K. RAJANI		kanduri.rajini@gmail.com	Raj

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms. Rajani, learned counsel for the Applicant Company, ROC report has been received.

Post the case on 05<sup>th</sup> February 2018.

Member (T)

Member (J)